

SEPTEMBER 2020
COMMERCIAL APPELLATE DIVISION OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of September 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of September 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of September 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of September 2020**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of September 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 7**Summary of Commercial Cases during September month**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	High Court Commercial Appellate	Chennai	53	16	1	68

SEPTEMBER 2020
COMMERCIAL APPELLATE DIVISION OF MADURAI BENCH OF MADRAS HIGH COURT

Form 1									
List of cases e-filed/e-mail during the month of September 2020									
Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of September 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of September 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of September 2020**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of September 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 7**Summary of Commercial Cases during the month of September 2020**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Madurai Bench	Madurai	11	0	0	11

SEPTEMBER 2020
COMMERCIAL DIVISION OF MADRAS HIGH COURT

Form 1									
List of cases e-filed/e-mail during September month									
Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madras High Court	Chennai	CS 201/2020	P1-White SRL Unipersonale Vs. R1- Rajesh Patel	1.M/S.Rajesh Ramanathan 2.S.Sriraman 3.S.Diwakar	9884670187	diwakar@factumindia.law	04.08.2020	27/08/2020

Form 2

List of cases in which e-payment of Court fees was made during September month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madras High Court	Chennai	CS 201/2020	P1-White SRL Unipersonale Vs. R1- Rajesh Patel	1.M/S.Rajesh Ramanathan 2.S.Sriraman 3.S.Diwakar	04.08.2020	03.08.2020
2	Madras High Court	Chennai	CS 198/2020	P1-M/S.Kaleesuvari Refinery Pvt.Ltd., Vs. R1-M/S.Mythili Traders	1.M/S.Vijayan Subramanian 2.M.V.Bhaskar 3.A.Murali	20/07/2020	14/07/2020
3	Madras High Court	Chennai	CS 197/2020	P1-M/S.Apex Laboratories Pvt.Ltd., VS. R1-Universal Helath Sciences R2- Concord Drugs Limited.,	1.M/S.R.Sathish Kumar 2.G.Ramji 3. Roshini Parakh Vs. 1.M/S.V.Siva Kumar	24/08/2020	14/08/2020
4	Madras High Court	Chennai	CS 210/2020	P1-M/S.Sun Network Ltd., Vs. R1-M/S.Sri Balaji Movies	1.M/S.M.Sneha 2.M.A.Vimal Mohan 3.V.I.Dinesh Raja Vs. 1.M/S.Ralph V.Manohar 2.Mahendar Bhansali	21/08/2020	18/08/2020
5	Madras High Court	Chennai	CS 215/2020	P1-M/S.Kaleesuvari Refinery Pvt.Ltd., Vs. R1- South India Oil Corporation	1.M/S.Vijayan Subramanian 2.M.V.Bhaskar 3.A.Murali VS. 1.M/S.K.Rajasekaran 2.M.R.Gokul Krishnan 3.S.Patrick	27/07/2020	09.07.2020
6	Madras High Court	Chennai	CS 213/2020	P1-K.Dalpat Singh Vs. R1-M/S.Gold Medals Elecricals Pvt.Ltd.	1.M/S.Devi.N	12.08.2020	12.08.2020
7	Madras High Court	Chennai	CS 223/2020	P1-Aqua Pump Industries P2-Aqua Sub Engineering Vs. R1- Annem Veera Kumar Reddy R2-JJ Pump Pvt.Ltd.,	1.M/S.C.Daniel 2.Gladys Daniel	27/08/2020	14/08/2020
8	Madras High Court	Chennai	CS 224/2020	P1-Aqua Pump Industries P2-Aqua Sub Engineering Vs. R1- Chaganbhai P.Raiyani R2-Hiren C.Raiyani	1.M/S.C.Daniel 2.Gladys Daniel	09.09.2020	03.09.2020
9	Madras High Court	Chennai	CS 225/2020	P1-Omkar Clean Energy Services Pvt.Ltd., Vs. R1-Royal Sundaram General Insurance & Co R2-JLT Independent Insurance Brokers Pvt.Ltd., R3- Proclaim Insurance Surveyors and Los Assessors Pvt.Ltd., R4-Raja Mohamad	1.M/S.Arun Karthik Mohan 2.Suhrith Parthasarathy	05.08.2020	28/07/2020
10	Madras High Court	Chennai	CS 230/2020	P1- R.Krishnamurthy and Co. Vs. R1- RMD Kwikform India Pvt.Ltd., R2- The Chief Manager/Asst. General Manager R3- HDFC Bank Ltd.,	1.M/S.A.Suresh Selvakumar 2.D.Murthy	05.08.2020	28/07/2020
11	Madras High Court	Chennai	CS 232/2020	P1-M/S.Apex Laboratories Pvt.Ltd., VS. R1-Macleods Pharmaceuticals Ltd.,	1.M/S.R.Sathish Kumar 2.G.Ramji 3. R.Gopika	11.09.2020	02.09.2020

Form 2

List of cases in which e-payment of Court fees was made during September month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
12	Madras High Court	Chennai	CS 236/2020	P1- Dhanam Textiles P2-P.Babu Vs. R1-N.Varadiah	1.M/S.Arun.C.Mohan 2.Brindha Mohan 3.Vasundhara Arun 4.S.Karthik	11.09.2020	09.09.2020
13	Madras High Court	Chennai	CS 235/2020	P1-VVV and Sons Edible Oils Ltd., Vs. R1-M/S.Damodar Foods	1.M/S.PV.Sudakar 2.Pavithra Ramani 3.V.Anand 4.S.Babu	03.09.2020	01.09.2020
14	Madras High Court	Chennai	CS 238/2020	P1-VVV and Sons Edible Oils Ltd., Vs. R1-M/S.Damodar Foods	1.M/S.PV.Sudakar 2.Pavithra Ramani 3.V.Anand 4.S.Babu	03.09.2020	01.09.2020
15	Madras High Court	Chennai	CS 237/2020	P1- A.D.PadmaSingh Isaac P2-M/S.Aachi Masala Foods Pvt.Ltd., Vs. R1-R.Nithya	1.M/S.C.Daniel 2.Gladys Daniel	14/09/2020	08.09.2020
16	Madras High Court	Chennai	CS 242/2020	P1-Loyal Credit and Investment Ltd., Vs. R1- The Exim Bank of India, Mumbai. R2- The Exim Bank of India, Anna Salai, Chennai. R3- Indo Wind Energy Ltd.,	1.M/S. Ramalingam and Asso. Vs. 1. C.S.K.Sathish 2.M/S.Shree Law Services 3. T.Ravichandran 4. D.Sairam Kumar	11.09.2020	10.09.2020
17	Madras High Court	Chennai	CS 244/2020	P1-M/S.Raj Television Network Ltd., Vs. R1-M/S.Kavithalaya Productions Pvt.Ltd., R2- Ultra Media And Entertainment Pvt.Ltd., R3- Amazon (Prime Video)	1.M/S.C.Ramesh Vs. 1.C.Seethapathy 2.A.Uma Shankar 3.Gautam.S. Raman	11.09.2020	10.09.2020
18	Madras High Court	Chennai	CS 248/2020	P1- A.D.PadmaSingh Isaac P2-M/S.Aachi Masala Foods Pvt.Ltd., Vs. R1-K.R.Venkatesan	1.M/S.C.Daniel 2.Gladys Daniel VS. 1. S.Ananda Kumar 2. S.Suresh Kumar	24/09/2020	10.09.2020
19	Madras High Court	Chennai	CS 249/2020	P1-Viacom 18 Media Pvt.Ltd., P2- Endemol Shine IP BV Vs. R1-Bharath Sanchar Nigam Ltd., R2-Mahanagar Telephone Nigam Ltd., R3-Bharathi Airtel Ltd., R4-Airtel Cellular Ltd., R5-Hathway Cable and Datacom Ltd., R6-Tata Communication Ltd., R7-Vodafone India Ltd., R8-Idea Cellular Ltd., and 43 other respondents	1.M/S.Arun.C.Mohan 2.Brindha Mohan 3.Vasundhara Arun 4.S.Karthik	23/09/2020	27/08/2020
20	Madras High Court	Chennai	CS 250/2020	P1-M/S.Kaleesuwari Refinery Pvt.Ltd., Vs. R1- M/S.Hema Foods	1.M/S.Vijayan Subramanian 2.M.V.Bhaskar 3.A.Murali VS. 1.G.Ramji 2. R.Sathish Kumar	22/09/2020	21/09/2020

Form 3**List of cases in which Electronic Service of Process has taken place during September month**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during September month**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madras High Court	Chennai	Commercial		Civil Suit	390

Form 5

List of cases in which Case Management Hearing was held during September month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madras High Court	Chennai	CS 81/2018	P1- C.T.Sundaram VS. R1 M/S.VarshaConstructions R2- Military Engineering Services R3- Madras Regimental Centre	1.M/S.Paul and Paul VS. 1.M/S.Surana and Surana 2.G.Kalyan Jhabakh 3.M/S.Venkataswamy Babu	02-02-2018	01.09.2020
2	Madras High Court	Chennai	CS 856/2017	P1-M/S.Sun TV Network Ltd., Vs. R1- M/S.Madurai Krishna Network Pvt.Ltd.,	1.M/S.M.Sneha 2.M.A.Vimal Mohan 3.V.Dinesh Raja VS. 1.M/S.C.Daniel 2.Gladys Daniel 3.V.Revathy	02.11.2020	09-09-2020
3	Madras High Court	Chennai	CS 915/2017	P1-M/S.Sun TV Network Ltd., Vs. R1- M/S.Madurai Krishna Network Pvt.Ltd.,	1.M/S.M.Sneha 2.M.A.Vimal Mohan 3.V.Dinesh Raja VS. 1.M/S.C.Daniel 2.Gladys Daniel 3.V.Revathy	22.11.2017	09-09-2020
4	Madras High Court	Chennai	CS 613/2018	P1-M/S.Sun TV Network Ltd., Vs. R1- M/S.Madurai Krishna Network Pvt.Ltd.,	1.M/S.M.Sneha 2.M.A.Vimal Mohan 3.V.Dinesh Raja VS. 1.M/S.C.Daniel 2.Gladys Daniel 3. V.Revathy	09-03-2018	09-09-2020
5	Madras High Court	Chennai	CS 8/2019	P1-M/S.Sun TV Network Ltd., Vs. R1- M/S.Madurai Krishna Network Pvt.Ltd.,	1.M/S.M.Sneha 2.M.A.Vimal Mohan 3.V.Dinesh Raja VS. 1.M/S.C.Daniel 2.Gladys Daniel 3. V.Revathy	02.01.2019	09-09-2020
6	Madras High Court	Chennai	CS 188/2019	P1-M/S.Sun TV Network Ltd., Vs. R1- M/S.Madurai Krishna Network	1.M/S.M.Sneha 2.M.A.Vimal Mohan 3.V.Dinesh Raja VS. 1.M/S.C.Daniel 2.Gladys Daniel 3.V.Revathy	11.03.2019	09-09-2020
7	Madras High Court	Chennai	CS 334/2018	P1- Netsweeper Inco.A Company. VS. R1- Netsweeper Technologies Pvt.Ltd., R2- C.Gajapathy R3-Haritha Gajapathy R4-Netsweeper Technologies India R5-Jagdeesh Sengodappa R6-Senthamarai Kannan Pradeep Kannan	1.M/S.Fox Mandal and Asso. Vs. 1.M/S.S.Jayachandran 2.S.Jayaseelan	29.05.2018	10.09.2020
8	Madras High Court	Chennai	CS 451/2013	P1-A.R.Safiullah Vs. R1-Sri Ayyappan Fine Arts R2- Mahasakthi Plastics R3- Saro Marketing R4-Om Murugan Screen	1.M/S.A.A.Mohan 2.Brinda Mohan 3.S.Suba Shiny 4.Arun.C.Mohan Vs. 1.M/S.Ram and Rajan Asso 2.T.K.Ram Kumar 3.R.S.Varadarajan	07-08-2013	10.09.2020
9	Madras High Court	Chennai	CS 366/2016	P1-R.K.M.Powergen Private. Vs. R1-M/S.Jai Balaji Industries Ltd.,	1.M/S.S.Ramachandran 2.T.Sudhan Raj Vs. 1. M/S.K.V.Shanmuganathan 2.V.Vaijyanthimala 3.R.M.D.Nazarullah	29.06.2016	15.09.2020
10	Madras High Court	Chennai	CS 921/2017	P1-M/S.Novex Communications VS. R1-G.R.T.Hotels and Resorts Pvt.Ltd., R2-Hotel GRT Grand Chennai	1.P.V.Balasubramaniam 2..D.Ferdinand 3.K.M.Aasim Shehzad Vs. 1..M/S.K.Senthil Kumar 2.L.Muniswamy 3.A.Manikandan	-	17.09.2020
11	Madras High Court	Chennai	CS 373/2019	P1-C.J.Jayakumar Vs. R1-K.Gangatharan R2-M.Manobala R3-Tamil Film Producers Council R4- Chennai,Kancheepuram,Thiruvallur Film Distributors Asso	1.M/S.P.L.Narayanan 2.C.Selva Kumar 3.R.Vignesh Kumar VS. 1.M/S.Waroon and Sairams 2.D.Saraswathi 3.P.Neethi Kumar	20.06.2019	21.09.2020

Form 5

List of cases in which Case Management Hearing was held during September month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
12	Madras High Court	Chennai	CS 381/2019	P1- Bharani Pictures Pvt.Ltd., Vs. R1-Sri Venkateswara Bakthi Channel	1. P.L.Narayan 2.R.Vignesh Kumar 3.S.Jerald Lenin Vs. 1.M/S.Arun.C.Mohan 2.Vasundhara Arun 3.Brinda Mohan 4.R.Prashanthi	24.06.2019	22.09.2020
13	Madras High Court	Chennai	CS 734/2009	P1-M/S.Pyramid Saimira Production Vs. R1-M/S.Sree Ram Films Pvt.Ltd.,	1.Mr.A.Chidambaram Vs. 1.M/S.R.Prasad 2.D.Nagesh Babu 3. R.Ramesh	24.08.2009	23.09.2020
14	Madras High Court	Chennai	CS 518/2016	P1-M/S.Green Media Designs Vs. R1-M/S.Vijaya Bhargavi R2-M/S.Real Image Media R3- M/S.Gemini Colour Laboatory	1.M/S.Chennai Law Asso. 2. M.L.Joseph 3.K.Subashini Suresh 4.Amar Panwar 5.Meera Gupta 6.Aashish 7.Sakthivel VS. 1.M/S.AAV Partners	-	23.09.2020
15	Madras High Court	Chennai	CS 444/2017	P1-M/S.Thiruvannamalai Pothys Vs. R1-The United India Insurance R2-United India Insurance Company R3- The Bank of Baroda	1.M/S.M.Santhanaraman 2.M.R.Sivakumar Vs. 1.M/S.Nageswaran and Narichania 2.P.N.Ramachandran 3.V.Sundararaman	-	23.09.2020
16	Madras High Court	Chennai	CS 571/2013	P1- Symed Labs Limited Vs. R1-Mr.Alla Venkata Reddy R2- Lee Pharma Ltd.,	1.M/S.Brinda Mohan 2.S.Suba Shiny 3.S.Diwakar Vs. 1.M/S.Yogesh Kannadasan 2.N.Sivabharathi 3.B.Karthik	27.08.2013	28.09.2020

Form 6

Contested commercial cases disposed during September month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Madras High Court	Chennai	CS 622/2019	P1- R.Nagarajan alias K.R.Nagarajan P2-M/S.Vennila Clothing company P3-M/S.Enes Textile Mills VS. R1-Jabbar Singh Purohit R2-M/S.Raja Men Wear	1.M/S. S.Subashiny 2.Karthikeyan.N 3.B.Karthik 4.S.Paul Godwin Vs. 1.M/S.Sanjay Rajpurohit 2.Ganesh Raj.D	23/10/2019	-	08.09.2020	-	Decree in Terms Of Memo of Compromise	-	-	-
2	Madras High Court	Chennai	CS 345/2011	P1-Shyam Investments P2-M/S.Savera Industries Ltd., Vs. R1- Masti Health and Beauty Pvt.,	1. M/S.Brinda Mohan 2.S.Suba Shiny 3.S.Diwakar VS. 1.M/S.Anand sashidharan	28/04/2011	-	11.09.2020	-	Decreed	-	-	-
3	Madras High Court	Chennai	CS 430/2015	P1-Tamil Nadu Newsprint and Papers Ltd., Vs. R1-Coal Source and Shipping PTE R2-Kasim Coal & Logistics Pvt.Ltd.,	1.M/S.Shivakumar and Suresh Vs. 1.M/S. K.V.Babu 2.S.Vasudevan	01.06.2015	-	23/09/2020	-	Decreed	-	-	-
4	Madras High Court	Chennai	CS 181/2020	P1- M/S.Apex Laboratories Pvt.Ltd., VS. R1-Mediveti Agro Vet India	1.M/S.R.Sathish Kumar 2.G.Ramji 3.R.Gopika VS. 1.M/S.V.Siva Kumar	-	-	28/09/2020	-	Decree in Terms Of Memo of Compromise	-	-	-

Form 6

Contested commercial cases disposed during September month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				Nutritions									
5	Madras High Court	Chennai	CS 182/2020	P1- M/S.Apex Laboratories Pvt.Ltd., VS. R1- Apple Health Care R2- S.S.Health Care	1.M/S.R.Sathish Kumar 2.G.Ramji 3.R.Gopika VS. 1.M/S.V.Siva Kumar	07.08.2020	-	28/09/2020	-	Decree in Terms Of Memo of Compromise	-	-	-

Form 7**Summary of Commercial Cases during September month**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Madras High Court	Chennai	1091	24	5	1110